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**N.K.Sahu Vrs. UOI**

**Admission Sl. No. 1**

**O.A. No. 260/00548 of 2014**

Order dated: 18.07.2014

CORAM

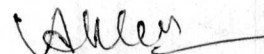
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

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Heard Mr. J.K.Mohapatra, Ld. Counsel for the applicant,  
and Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel  
appearing for the Respondents, on whom a copy of this O.A. has  
already been served.

Mr. Mohapatra, Ld. Counsel for the applicant, wants to  
withdraw this O.A. He has filed a memo in the Court today to that  
effect.

In view of the memo filed by Mr. Mohapatra, this O.A. is  
disposed of being withdrawn.

  
MEMBER(Judl.)

RK